

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 649
TO BE ANSWERED ON 05TH FEBRUARY, 2026**

DIGITAL INTELLIGENCE PLATFORM

**649 SHRI KESRIDEVSINH JHALA:
DR. MEDHA VISHRAM KULKARNI:
SHRI MAYANKKUMAR NAYAK:**

Will the Minister of Communications be pleased to state:

- (a) the number of stakeholder organisations onboarded on the Digital Intelligence Platform (DIP) since its operationalisation;
- (b) the volume and nature of intelligence inputs shared through DIP during the last two years and the actions taken thereon to curb misuse of telecom resources;
- (c) whether any performance or impact assessment of DIP has been conducted in terms of fraud prevention and inter-agency response time; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

- (a) The Department of Telecommunications (DoT) has established Digital Intelligence Platform (DIP) for bi-directional information sharing with stakeholders for prevention of misuse of telecom resources in cyber-crimes and financial frauds. More than 1200 organizations have been on-boarded on DIP including central security agencies, 36 State/UT Police, Indian Cyber Crime Coordination Centre (I4C), 1100 Banks, Unified Payments Interface (UPI) service providers, Payment System Operators (PSOs), Telecom Service Providers (TSPs), WhatsApp etc.
- (b) DIP is a secure online platform that hosts the list of disconnected mobile numbers, known as Mobile Number Revocation List (MNRL), along with the reasons & date of disconnection and Financial Fraud Risk Indicator (FRI) which is a risk-based metric that classifies a mobile number to have been associated with medium, high, or very high risk of financial frauds. Till date 14 crore mobile numbers, as part of MNRL and 18 lakh mobile numbers, as part of FRI, have been shared with the stakeholders through DIP.
- (c) & (d) Based on the information shared on DIP, stakeholders initiate necessary action as per their analysis on the associated accounts /profiles in their respective domain. As reported by stakeholders, total fraud amount prevented through FRI is more than ₹1000 crores based on transaction decline and alert/notifications given to citizens. Further, WhatsApp has disengaged 28 lakh profiles/accounts associated with shared mobile numbers.
